## High Court of Judicature of Allahabad

#### NOTICE

### **Quotation for purchase of expired/defective items**

Sealed quotations are invited for the purchase of following expired/defective items from High Court, Allahabad.

Items	Approx. Quantity
	(likely to vary)
(a) SMF Batteries	
(i) 7AH, 12V	50
(ii) 26AH, 12V	60
(iii) 65AH, 12V	32
(b) Spare of HP6710nx/	
HP6720nx	325
(i) Batteries	200
(ii) Power Adapter	90
(iii) DVD-RW	60
(iv) Keyboard	10
(v) LCD	

Above mentioned items shall be collected by the short listed firm/purchaser from High Court, Allahabad. Firm/purchaser shall deposit the full amount towards the cost of defective/expired items by way of Demand Draft in favour of Registrar General, High Court, Allahabad payable at Allahabad before collecting the defective/expired items.

Sealed quotations addressed to Registrar General, High Court, Allahabad in attached proforma must reach Computer Centre, High Court, Allahabad latest by **6**<sup>th</sup> **June, 2013 at 4.00 p.m.** 

Sd/-O.S.D. (Computer)

# High Court of Judicature of Allahabad For purchase of expired/defective items

#### **General Information**

1.	Name of the firm	
2.	Full address of firm along with	
	Contact Person	
	Telephone no.	
	Fax no.	
	E-mail address:	
3.	Trade Tax / Sales Tax Registration no. with place (Copy enclosed)	
4.	Income Tax Registration no. with place (Copy enclosed)	
5.	Kindly mention and enclose at least two purchase Order.	
6.	Detail of items to be purchased from High Court, Allahabad	Purchase price per piece in Rs.
	(a) SMF Batteries (i) 7AH, 12V	(a) SMF Batteries (i)
	(ii) 26AH, 12V	(ii) (iii)
	(iii) 65AH, 12V	(b) Spare of HP6710nx/ HP6720nx
	(b) Spare of HP6710nx/ HP6720nx (i) Batteries	(i) (ii)
	(ii) Power Adapter	(iii)
	(iii) DVD-RW	(iv)
	(iv) Keyboard	(v)
	(v) LCD	
7.	Any other information you feel necessary (Separate sheets may be used if required)	
8.	Others	